

Sl.No.	State	2009-10	2010-11	2011-12
21.	Arunachal Pradesh	1750	3125	0
22.	Assam	3625	0	0
23.	Manipur	1525	3599	4250
24.	Meghalaya	800	4800	3930
25.	Mizoram	2700	2370	2600
26.	Nagaland	4050	2000	8000
27.	Sikkim	2225	1549	3730 .
28.	Tripura	1380	6271	6220
<b>Total (NE States)</b>		<b>18055</b>	<b>23714</b>	<b>28730</b>
TOTAL		103556	57126	139528

#### **Cleaning of Ganga River**

†1904. SHRI RASHEED MASOOD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the amount spent by Government so far to make the river Ganga pollution free;

(b) the target date set by Government in this regard and the details of the amount released to the State Governments; and

(c) the details of the amount spent by the States?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) So far, total expenditure of Rs. 1436 crore (including State share) has been incurred on river Ganga under Ganga Action Plan (GAP) Phase I and II and National Ganga River Basin Authority (NGRBA) programme, of which Rs. 930 crore is under GAP and Rs. 506 crore (as of October, 2012) is under NGRBA programme.

(b) As per the decision of the NGRBA no untreated municipal sewage or

† Original notice of the question was received in Hindi.

industrial effluents should flow into the Ganga by 2020. As of October, 2012; Rs 574.37 crore have been released by the Centre to the State Governments under NGRBA programme (Rs. 30.57 crore to Uttarakhand, Rs 341.95 crore to Uttar Pradesh, Rs. 35.37 crore to Bihar and Rs. 166.48 crore to West Bengal).

(c) As of October, 2012, Rs. 505.56 crore say Rs 506 crore have been spent by the State Governments-Rs. 22.39 crore by Uttarakhand, Rs 321.61 crore by Uttar Pradesh, Rs. 33.46 crore by Bihar and Rs. 128.10 crore by West Bengal.

### Transfer and posting in CGHS

1905. SHRI A.A. JINNAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of Medical Officers/Senior Medical Officers/Chief Medical Officers in CGHS Unani Dispensaries/Units in Delhi/New Delhi as on 31 October, 2012 along with their date of posting;

(b) the period of stay of each of the aforementioned officers at the same place of posting;

(c) the reasons for their overstay at the same place; and

(d) the reasons for not transferring these officers to different dispensaries/units and allowing them to remain in the same seats for years together and also not rotating those, who are continuing on the same seat since their date of joining in CGHS?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The details are given in Statement (*See below*).

(c) and (d) The Unani wing is a small component of CGHS. Transfer/Posting of Unani doctors are made in view of the exigencies of administration and public interest.

### Statement

#### List of UNANI Doctors posted in CGHS, Delhi

Sl.No.	Name of Doctors	Designation	Present Place of Posting	Posted Since
1	2	3	4	5
1.	Dr. Abdul Qayyum,	CMO I/C	South Avenue	May 2004